

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.No.579/99

Date of Order: 28-4-1999

BETWEEN:

K.Raveender

... Applicant

And

1. The General Manager,
Ordnance Factory Project,
Yeddu-mailaram, Medak,
Medak District.
2. The District Employment Officer,
District Employment Exchange,
Sangareddy, Medak District. ... Respondents

Counsel for the Applicant - Mr.C.Prabhu, Advocate

Counsel for the Respondents- Mr.V.Rajeshwar Rao, Addl.CCSC
Mr V.V. Anil Kumar

CORAM:

THE HON'BLE SHRI JUSTICE D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (ADMN.)

...

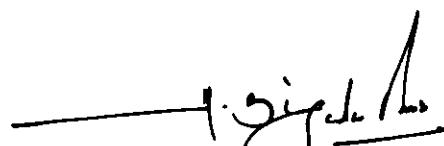
O R D E R
(per Hon'ble Shri Justice D.H.Nasir, V.C.)

Heard.

It is well settled that a candidate, even if not sponsored by Employment Exchange, ~~he~~ should not be denied the opportunity of appearing at the interview if he is found to possesses the basic and requisite eligibility for the post in question.

Hence this OA is disposed of with a direction to the respondent authorities to allow the applicant to appear at the interview even if he is not sponsored by the Employment Exchange, provided the authorities are satisfied that the applicant possesses the basic requisite qualification for the post in question.

The OA is disposed of accordingly. No costs.

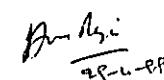


(H. RAJENDRA PRASAD)
Member (Admn.)


(JUSTICE D.H. NASIR)
Vice-Chairman

SA.

Dated: 28th April, 1999
(order dictated in the open court)


D.H. Nasir
AP-188

Copy to:

1. HONNO
2. HHRP M(A)
3. HSRP M(J)
4. D.R.(A)
5. SPARE

1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
(HYDERABAD BENCH) : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD:
MEMBER (A)

THE HON'BLE MR. R. RANGARAO :
MEMBER (A)

THE HON'BLE MR. B. S. DAI PARAMESWAR
MEMBER (J)

DATED: 28-4-99

ORDER/ JUDGEMENT

MA/RA/CP. No.

IN

O.A. NO. 579/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

(Signature)

